

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 05.01.2024**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

| <b>S. No.</b> | <b>Case No.</b>   | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> |
|---------------|---|--|-------------------------------|
| 1.            | I.A. No. 64 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024 | Arvind Gulsia<br>Vs.<br>Om Sai Boxes & Anr.  | Manish Jain                   |
| 2.            | I.A. No. 65 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024 | Praveen Arya & Ors.<br>Vs.<br>Anju Aggarwal<br>(RP of the Corporate Debtor) & Anr.   | Gaurav Gupta                  |
| 3.            | I.A. No. 66 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024 | Dr. B.M. Gandhi<br>Vs.<br>Rakesh Kumar Gupta & Ors.  | Shashi Kiran                  |
| 4.            | I.A. No. 69 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024 | Meehika Buildcon LLP<br>Vs.<br>City star Infrastructure Ltd.   | Jasjeet Singh                 |
| 5.            | I.A. No. 70 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024 | Praveen Arya & Ors.<br>Vs.<br>Anju Aggarwal<br>(RP of the Corporate Debtor) & Anr.   | Gaurav Gupta                  |
| 6.            | I.A. No. 73 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024 | SKIL Infrastructure Ltd.<br>Vs.<br>Chandra Prakash Jain,<br>RP, E-Complex Pvt. Ltd.  | Shikhil Suri                  |
| 7.            | I.A. No. 74 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024 | Metropolitan Industries<br>Vs.<br>Chandra Prakash Jain,<br>RP, E-Complex Pvt. Ltd.   | Shikhil Suri                  |
| 8.            | I.A. No. 97 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024 | Bank of India<br>Vs.<br>Suraksha Realty Ltd. & Anr.  | R.B. Trivedi                  |
| 9.            | I.A. No. 98 of 2024 in Comp. App. (AT) (Ins.) No. ___ of 2024 | UTI Employees Sai Samruddhi<br>Co-operative Housing Society<br>Vs.<br>Jayesh Sangharajka<br>(RP- Ornate Spaces Pvt. Ltd.) & Anr. | Pratik Sarkar                 |

|            |  |  |               |
|------------|--|--|---------------|
| <b>10.</b> | I.A. No. 99 of 2024<br>in Comp. App. (AT)<br>(Ins.) No. ___ of<br>2024 | UTI Employees Sai Samruddhi<br>Co-operative Housing Society<br>Vs.<br>Jayesh Sangharajka<br>(RP- Ornate Spaces Pvt. Ltd.) & Anr. | Pratik Sarkar |
|------------|--|--|---------------|

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